

YESSO NAIK): (a) No. However, the CCRUM has signed an MoU in November 2013, for undertaking collaboration research on treatment of TB with Unani Medicine, through ICMR's Centers. Regional Research Institute of Unani Medicine at Chennai has been identified for conducting collaborative studies in the area of pulmonary tuberculosis with National Institute of Research in Tuberculosis (NIRT), ICMR, Chennai. The objective of the study is to overcome the adverse side effects of ATT treatment with the use of Unani drugs as adjuvant therapy. Protocol for the Pharmacokinetic study was prepared and got approved by the Scientific Advisory Committee of both the institutions. The Institutional Ethics Committee of NIRT, however has recommended undertaking preclinical studies of the Unani formulations on animals prior to conducting Pharmacokinetic study in human beings.

(b) Does not arise.

**Effectiveness of Homoeopathic medicines against mass epidemics**

1286. DR. T.N. SEEMA: Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether homoeopathic medicine had always proved as effective deterrents against mass epidemics like swine flu and brain fever;

(b) if so, the details thereof and Government's reaction regarding homoeopathy's help in tackling the H1N1 outbreak;

(c) whether Government has conducted or plan to conduct any study on the effectiveness of homoeopathy to prevent or cure swine flu;

(d) if so, the details thereof; and

(e) the States which have taken initiative in distributing homoeopathic medicines to tackle swine flu during the current year and the success rate so far?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) and (b) Homoeopathic medicine were used during epidemic outbreaks for their prevention and treatment with beneficial effects. As regards swine flu and brain fever, there is anecdotal evidence suggesting positive preventive effects of homoeopathic medicines but have not yet been published. An expert group met recently and based on symptomatology of few diagnosed cases of H1N1 suggested homoeopathic medicine 'Arsenic Album' for prevention of flu like illness including swine flu. The details regarding intake and hygienic measures were publicized. Further, the Central Council for Research in Homoeopathy (CCRH) an autonomous

organization under the Ministry of AYUSH has published reports on their two pre-clinical studies on Japanese encephalitis, *i.e.*, a form of brain fever. Two more research works has already been undertaken by CCRH.

(c) and (d) Collaborative studies on influenza like illness (ILI) and H1N1, conducted by CCRH, during pandemic of H1N1 in 2009 resulted in identification of specific homoeopathic medicines. A multicentre randomized placebo controlled trial with individualized homoeopathic treatment in ILI has also been conducted.

CCRH has also initiated following action to strengthen their research work:

- (i) Data collection during current epidemic.
  - (ii) Development of virology and microbiology laboratories to supplement and confirm anecdotal evidences.
  - (iii) Establishment of an epidemic cell.
- (e) No such information has been received from the States.

#### **Mechanism for certifying Ayurvedic medicines**

1287. SHRI MD. NADIMUL HAQUE: Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether there is any mechanism to certify Ayurvedic medicines;
- (b) if so, the authority responsible for such certification and if not, whether Ministry is considering to set up such an authority;
- (c) whether Ayurvedic medicines are allowed to be taken without proper doctoral advice; and
- (d) the manner in which Ayurvedic medicines are classified from other medicines?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) and (b) The mechanism of licensing and certification of Good Manufacturing Practices to manufacture Ayurvedic medicines is provided under Rule 152 and Rule 155-B of the Drugs and Cosmetics Rules, 1945. For this purpose the Licensing Authorities are appointed by the State Governments. Scheme of certification of pharmaceutical products (COPP) under WHO Guidelines is extended to Ayurvedic